

12.11 hrs.

DEMANDS FOR SUPPLEMENTARY
GRANTS (RAILWAYS), 1963-64..

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): Sir, On behalf of Sardar Swaran Singh, I beg to present a statement showing the Supplementary Demands for Grants (Railways) for 1963-64.

12.11½ hrs

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Marine Insurance Bill, 1963 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 8th April, 1963.

12.11½ hrs

ESTIMATES COMMITTEE

SIXTEENTH REPORT

Shri Dasappa (Banglore): I beg to present the Sixteenth Report of the Estimates Committee relating to action taken by Government on the recommendations contained in the following Reports of the Estimates Committee (Second Lok Sabha) on the Posts and Telegraphs Department:—

- (i) Hundred and tenth Report on Posts and Telegraphs Directorate;
- (ii) Hundred and eleventh Report on Postal Services and Railway Mail Service;
- (iii) Hundred and twelfth Report on Telecommunications; and
- (iv) Hundred and thirteenth Report on Workshops and Stores Organisations.

12.12 hrs

STATEMENT BY THE MINISTER
OF SCIENTIFIC RESEARCH
AND CULTURAL AFFAIRS

Mr. Speaker: Shri Humayun Kabir.

Shri S. M. Banerjee (Kanpur): Shri Humayun Kabir is going to make a statement regarding certain allegations made by Shri Bagri when he is not present. Let it be postponed to some other day so that Shri Bagri may have an opportunity to have his say.

Mr. Speaker: The difficulty is I have been postponing for so many days simply on that account that Shri Bagri may be present. I informed him. We put it here on the Agenda and a special request was made to him and information sent that this statement was to be made today, that he should make it convenient to come to the House, to be present. He has been informed. If the House wants still that we should wait till it pleases him....

Shri S. M. Banerjee: Then it is all right.

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): During the budget discussions on 23rd March 1963, Shri Mani Ram Bagri raised the issue of corruption against my Ministry and cited as an example what he said was a case of taking undue advantage of my official position as a Minister. According to Shri Bagri, I had obtained battery plates from the National Physical Laboratory without paying for them. He went on to say that the Auditors had in October 1960 objected to this and that he had a photostat copy of the audit objection.

I regret that Shri Bagri made statements that have no substance and are contrary to facts. It is not true that I obtained battery plates from N.P.L. without payment. It is not true that Auditors raised any